

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.07.2022 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2239 of 2022 in Comp. App. (AT) (Ins) No. 418 of 2022	Ashok Tiwari Vs. DBS Bank India Ltd. (DBIL) & Anr.	Kumar Ayush	Dhruv Malik Palak Nenwani Mannat Sabharwal-R1 Ritu Rastogi-R2

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 383 of 2022	Shailesh Verma Resolution Professional of Lavasa Corporation Ltd., DASVE Convention Center Ltd., Warasgaon Assets Maintenance Ltd., DASVE Retail Ltd., and Warasgaon Power Supply Ltd. Vs. Maharashtra State Electricity Distribution Company Ltd.	Ajoy Roy	Ramni Taneja Kiran Gandhi Aakash Kothari
3.	Comp. App. (AT) (Ins) No. 384 of 2022	Samyak Projects Pvt. Ltd. Vs. Ansai Housing Ltd.	Sandeep Bhuraria	Vikas Tiwari

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 947 of 2021	Stressed Assets Stabilization Fund (SASF) Vs. Piyush Periwal & Ors. With	Sidhartha Barna	Abhijit Sarkar-R2
5.	Comp. App. (AT) (Ins) No. 1001 of 2021	Sandeep Khaitan, Resolution Professional of national Plywood Industries Ltd. Vs. Piyush Periwal & Ors. With	Abhishek Prasad	Abhijit Sarkar-R1-R9
6.	Comp. App. (AT) (Ins) No. 525 of 2022	PLBB Products Pvt. Ltd. Vs. Piyush Periwal With	Arijit Mazumdar	Abhijeet Sarkar-R1 Tahira Kathpalia Daanish Abbasi-R2

7.	Comp. App. (AT) (Ins) No. 526 of 2022 (With Defects)	Stressed Assets Stabilization Fund (SASF) Vs. Piyush Periwal & Ors. With	Sidhartha Barua	Abhijeet Sarkar-R1
8.	Comp. App. (AT) (Ins) No. 499 of 2022	Stressed Assets Stabilization Fund (SASF) Vs. Piyush Periwal & Ors. With	Sidhartha Barua	Abhijeet Sarkar-R1
9.	Comp. App. (AT) (Ins) No. 612 of 2022	Sandeep Khaitan Vs. Piyush Periwal & Ors.	Abhishek Prasad	Sidhartha Barua Pratul Jindal Daanish Abbasi
10.	Comp. App. (AT) (Ins) No. 1042 of 2021 & I.A. No. 672 of 2022	Ashok BalaSaheb Gajbar Vs. Meghna Rajeev Kore & Ors.	Varun Khanna	Meenakshi Rawat Rajesh Cheetri-R1-R3 Neeha N Avinash RKhanoklarR4
11.	Comp. App. (AT) (Ins) No. 57 of 2022	Kishan Kumar Daga Vs. Siang Tea and Industries Pvt. Ltd.	Arun Kumar	A K. Tiwari Manjit S. Bali
12.	Comp. App. (AT) (Ins) No. 59 of 2022	BNK Power Solution Pvt. Ltd. Vs. Rajkumar Poddar RP of Vadraj Energy (GUJ) Ltd. & Ors.	Swaroop George	Yashvardhan Murtaza Somjee Smita Kant-R2
13.	Comp. App. (AT) (Ins) No. 103 of 2022	Pooja Finlease Ltd. Vs. Auto Needs (India) Pvt. Ltd. & Anr.	Rajendra Beniwal	M.P. Sahay Eccha Shukla Awantika-R1 & R2
14.	Comp. App. (AT) (Ins) No. 162 of 2022	Central Railway CST Through its Deputy Chief Engineer (C) Works Vs. D Thakkar Construction Through its Resolution Professional With	T. J. Pandian	Ayush Rajani
15.	Comp. App. (AT) (Ins) No. 163 of 2022	Central Railway CST Through its Deputy Chief Engineer(C) Works Vs. D Thakkar Construction Through its Resolution Professional	T. J. Pandian	Ayush Rajani

16.	Comp. App. (AT) (Ins) No. 175 of 2022	Packflex Business Advisory Services. LLP Vs. Rajeev Dhingra Resolution Professional of Radha Madhav Corporation Ltd. (Corporate Debtor)	Prashant Mehta	Palash Singhai-RP
17.	Comp. App. (AT) (Ins) No. 201 of 2022	Ravinder Construction Company Through Its Sole-Proprietor Ravinder Singh) Vs. Kalinga Sports Iron Ltd.	Praveen Chauhan	Aprajita Rao
18.	Comp. App. (AT) (Ins) No. 331 of 2022	G4S Secure Solutions (India) Pvt. Ltd. Vs. Heavy Engineering Corporation Pvt. Ltd.	Shweta Bharti	Amit Meharia Madhavi Divan Aishani Narain Amit Meharia
19.	Comp. App. (AT) (Ins) No. 344 of 2022	Bank of Maharashtra Vs. Vandana Garg & Ors. With	Ravi Raghunath	Rajeev K Pandey-R1 Salonee Kulkari
20.	Comp. App. (AT) (Ins) No. 345 of 2022	Central Bank of India Vs. Vandana Garg & Ors.	Ravi Raghunath	Rajeev K Pandey-R1 Salonee Kulkari
21.	Comp. App. (AT) (Ins) No. 375 of 2022	Bank of Baroda & Ors. Vs. Naveen Kumar Jain	Kush Sharma	Varun Ramakant Rai Naveen Kr. Jain
22.	Comp. App. (AT) (Ins) No. 401 of 2022	Rakesh Gupta & Anr. Vs. Mahesh Bansal Resolution Professional Gupta Marriage Hall Pvt. Ltd.	Ashish Choudhury	Abhishek Anand Pathik Choudhary
23.	Comp. App. (AT) (Ins) No. 431 of 2022	Entertainment City Ltd. Through its Authorized Representative Lekha Mriga Vs. Simran Kaur & Ors.	Siddharth Batra	Piyush Singh Aditya Parolia Ankit Swarup Akshay Srivastava
24.	Comp. App. (AT) (Ins) No. 444 of 2022	Rakesh Kumar Gupta Vs. Straight Edge Contracts Pvt. Ltd. Through its Resolution Professional & Ors. With	Abhishek Anand	Sanjay Bhatt Apoorva Choudhary- R2

25.	Comp. App. (AT) (Ins) No. 651 of 2022	Straight Edge Contracts Pvt. Ltd. Through Resolution Professional Ankit Kishore Sinha Vs. Rakesh Kumar Gupta Resolution Professional for Three c Universal Developers Pvt. Ltd. & Ors. With	Sahil Monga	Abhishek Anand
26.	Comp. App. (AT) (Ins) No. 370 of 2022	Three C Shelters Pvt. Ltd. Through Its Resolution Professional Mr. Chander Prakash Vs. Orris Infrastructure Pvt. Ltd. With	Sanjay Bhatt	R.K Gupta Ekansh Mishra Swarlipi Deb Roy
27.	Comp. App. (AT) (Ins) No. 602 of 2022	Greenopolis Welfare Association Vs. Three C Shelters Pvt. Ltd. & Anr.	Pooja Mahajan	
28.	Comp. App. (AT) (Ins) No. 489 of 2022	Indian Overseas Bank Vs. Keshar Multiyarn Mill Ltd.	Gautam Singhal	Kuldip Mallick Soumya Dutta
29.	Comp. App. (AT) (Ins) No. 494 of 2022	Manjeet Kaur Sran Vs. HBN Homes Colonisers Pvt. Ltd. & Ors.	Teejas Bhatia	Mohit Nandwani-R1
30.	Comp. App. (AT) (Ins) No. 515 of 2022	Pankaj Khetan (Erstwhile Resolution Professional of Kushal International Ltd.) Vs. Jammu & Kashmir Bank Ltd.	G.P. Madan	
31.	Comp. App. (AT) (Ins) No. 597 of 2022 (With Defects)	C.P. Ispat Pvt. Ltd. Vs. Maan Steel & Power Ltd. & Ors.	Soumya Dutta	Rohit Dutta-R3 Abhishek Guha Chitresh Saranogi-R4
32.	Comp. App. (AT) (Ins) No. 601 of 2022	Quickdel Logistic Pvt. Ltd. Vs. Aparajitha Corporate Services Pvt. Ltd.	Murari Kumar	
33.	Comp. App. (AT) (Ins) No. 607 of 2022	Manoj Kulshrestha Vs. Amarjeet Singh Kalra & Ors.	Abhindra Maheshwari	

34.	Comp. App. (AT) (Ins) No. 633 of 2022	Vikash Parasurampurua Suspended Director of Sohan Minerals & Mining Company Pvt. Ltd. Vs. Shri Kamal Luthra, Sole Proprietor of Lucky Minerals & Anr.	Sonia Dube	Gautam Bajaj-R1 Rajesh Kr. Agarwal
35.	Comp. App. (AT) (Ins) No. 641 of 2022	Tapan Kumar Agarwala & Anr. Vs. Khaitan Rice Mill Pvt. Ltd. & Anr.	Uday Gupta	Sanchari Chakraborty
36.	Comp. App. (AT) (Ins) No. 648 of 2022	Apurva Prasad Erstwhile Director of Corporate Debtor, Anindya Infratech Pvt. Ltd. Vs. Sanghvi Movers Ltd. The Operational Creditor & Anr.	Devvrat Anup Kumar	
37.	Comp. App. (AT) (Ins) No. 673 of 2022	Kunwer Sachdev Vs. Su-Kam Power System Ltd. & Ors.	Apoorv Agarwal	Bari Brar-R1, R5-R8 Anoop Rawat Siddhant Kant-R2
38.	Comp. App. (AT) (Ins) No. 676 of 2022	Ajay Singal Vs. Gaurav Katiyar Interim Resolution Professional of GRJ Distributers and Developers Pvt. Ltd. & Ors.	Sandeep Bhuraria	Rishabh Jain Gaurav Katiyar Piyush Singh-R2 to R47
39.	Comp. App. (AT) (Ins) No. 683 of 2022	Almas Global Oppurtunity Fund SPC Vs. CA Kannan Tiruvengadam	Sarad Singhania	Rishav Banerjee Pratik Mukhopadhyay-R1 Palzer Moktan
40.	Comp. App. (AT) (Ins) No. 696 of 2022	Ahluwalia Contracts (India) Ltd. Vs. Logix Infratech Pvt. Ltd.	Dhruv Rohatgi	Vijay Kaundal Nitish K. Sharma
41.	Comp. App. (AT) (Ins) No. 699 of 2022	Vikas Dahiya Vs. Arrow Engineering Ltd. & Anr.	Rinku Kumar	Robin Jaisinghani Jacinta D'Silva Bhaskar Nayak-R1 Vichitra N. Pathak-R2
42.	Comp. App. (AT) (Ins) No. 718 of 2022	Bankey Bihari Infrahomes Pvt. Ltd. Vs. Alok Kumar Kuchchal	Babita Jain	Manish Jain Alok Kumar Kuchchal

For Hearing

43.	Comp. App. (AT) (Ins) No. 124 of 2022	Atiuttam Prasad Singh Liquidator SNS Diagnostics Ltd. Vs. Utsav Securities Pvt. Ltd.	Mohd. Nazim Khan	S P Singh
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02:00 PM**For Admission (Fresh Case)**

44.	Comp. App. (AT) (Ins) No. 771 of 2022	All India Jet Airways Officers and Staff Association Vs. Ashish Chhawchharia Resolution Professional & Ors.	Nupur Kumar	
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For Hearing

45.	Comp. App. (AT) (Ins) No. 643 of 2021 & I.A. No. 1700 of 2021 (PH)	Association of Aggrieved Workmen of Jet Airways (India) Ltd. Vs. Jet Airways (India) Ltd. & Ors. With	Swarnendu Chatterjee Aditya Sidhra	Dhiraj Kumar Totala Tanya Chib-R1 & R3 Raunak Dhillon-R2 Pooja Mahajan-R4
46.	Comp. App. (AT) (Ins) No. 915 of 2021 (PH)	Rohit Sharma & Ors. Vs. Monitoring Committee Through Ashish Chhawchharia & Ors. With	Nidhi Khanna	Dhiraj K. Totala
47.	Comp. App. (AT) (Ins) No. 584 of 2021 & I.A. No. 2720 of 2021 (PH)	Punjab National Bank Vs. Ashish Chhawchharia & Ors. With	Ankit Raj	Dhiraj Kumar Totala Tanya Chib Ashish Chhawchharia- R1 Aditi Deshpande-R3
48.	Comp. App. (AT) (Ins) No. 686 of 2021 (PH)	TLD MEAI FZE Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Anr. With	Kunal Mimani	Dhiraj Kumar totala Ashish Chhawchharia Tanya Chib-R1 Pooja Mahajan-R2
49.	Comp. App. (AT) (Ins) No. 752 of 2021 (PH)	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors. With	Kumud Shekhar	Dhiraj Kumar Totala Ashish Chhawchharia Rohan Rajadhyaksha- R1 Raunak Dhillon-COC Pooja Mahajan-R3

50.	Comp. App. (AT) (Ins) No. 801 of 2021 (PH)	Bhartiya Kamgar Sena & Anr. Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors. With	Gaurav H Sethi	Rohan Rajadhyaksha Dhiraj Kr. Totala Tanya Chib-R2 & R3 Ashish Chhawchharia Raunak Dhillon-R2 Pooja Mahajan-R4
51.	Comp. App. (AT) (Ins) No. 361 of 2022 (PH)	Concor Air Ltd. Vs. Ashish Chhawchharia & Anr.	Rishi K. Awasthi	Dhiraj Kumar Totala

After the above

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

52.	Comp. App. (AT) (Ins) No. 1043 of 2021 (PH)	Greymatter Entertainment Pvt. Ltd. Vs. Pro Sportify Pvt. Ltd.	Ashkrit Tiwari	Aman Thukral
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Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

**By order of Hon'ble Chairperson
-sd/-
Registrar**